

HIGH COURT OF UTTARANCHAL, NAINITAL

NOTIFICATION

No. 137. /UHC/ Admin.A/2004

Dated: August 10, 2004.

Pursuant to the Government Notification No. 107-Ek (1)/XXXVI/(1) Nyaya Anubhag/2004 dated 10.08.2004, Sri G.K.Sharma, Additional District & Sessions Judge/ Ist Fast Track Court, Nainital, is conferred powers U/S 21 of the General clauses Act, 1904, read with Section 5(2) of U.P. Gangster & Anti-Social Activities (Prevention) Act, 1986 and Section 86 of the U. P. Re-organization Act, 2000 (Act No. 29 of 2000) to preside over the Special Court at Nainital, in addition to his own duties.

By order of the Court,

Sd/-

(Meena Tewari)

Additional Registrar